

In The Central Administrative Tribunal
Calcutta Bench

OA. 326 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. V.K. Majotra, Administrative Member

Bidhu Bhushan Sarker

- VS -

Eastern Railway.

For the Applicant : None

For the Respondents: Mr. P.K. Arora, Counsel

Heard on : 06-08-2001

Date of Order : 06-08-2001

ORDER

D. PURKAYASTHA, JM

None appears on behalf of the applicant. Ld. Counsel Mr. Arora appears on behalf of the respondents. It is a case of 1996. It appears from the order that on last occasion none appeared on behalf of the applicant. So, application is dismissed for default.


(V.K. Majotra)
Member(A)


(D. Purkayastha)
Member(J)

DKN